

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4498/2021



This the 27th day of May 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

HON'BLE MR. ANAND MATHUR, MEMBER (A)

Jawahira Akhter, Aged 34 years, W/o Ab. Rashid Ganaie, R/o Zahidpora,

Darigund, Tehsil Bijbehra, District Anantnag, Kashmir.

.....Applicant

(Advocate:- Mr. P.S. Ahmad-Not Present)

Versus

1. Mr. Sajad Ahmad Ganaie, District Programme Officer, ICDS Anantnag and one another.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This T.A. (TA No. 62/4498/2021) is referable to a CPSW No. 541/2011 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun